

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

original Application No. 290 of 2002

Jabalpur, this the 30th day of July 2003

Hon'ble Shri J.K. Kaushik, Judicial Member
Hon'ble Shri Anand Kumar Phatt, Administrative Member

Suresh Dinkar Paranjpe, aged about
49 years, S/o. Late Shri Dinkar
Keshav Paranjpe, I.W.T. Central
Railway, resident of House No. 543
Dixitpura, Jabalpur (M.P.).
(By Advocate - Shri L.S. Rajput)
Versus

... Applicant

Union of India, Through,

1. General Manager,
Central Railway, Mumbai-CST,
(Maharashtra).
2. Chief Signal & Telecom
Engineer, Central Railway,
Mumbai-CST, (Maharashtra).
3. Divisional Railway Manager,
Central Railway, Jabalpur (MP). ... Respondents
(By Advocate - Shri H.B. Shrivastava)

O R D E R (oral)

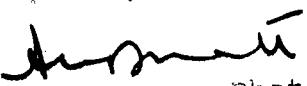
By J.K. Kaushik, Judicial Member -

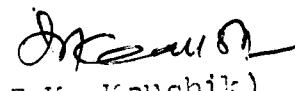
It has been brought to our notice that a Misc.
Application No. 1023/2003 has been filed on behalf of
the respondents for bringing on record the application of
the applicant dated 12/06/2003, wherein it has been stated
by the applicant that he has already got the reliefs as
prayed in the present Original Application and he does not
want to continue the litigation or contest the case.

2. Time was sought by the learned counsel for the
applicant to clarify the matter from the applicant. The
learned counsel for the applicant submitted that he has

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tried his level best, but he could not contact the applicant. Thus the ~~XXXX~~ Application filed by the respondents be taken on record and the original Application may be dismissed accordingly. Since the relief claimed has been granted to the applicant and he is satisfied with the same, the original Application has become infructuous and the same stands disposed of accordingly. No costs.


(Anand Kumar Bhatt)
Administrative Member


(J.K. Kaushik)
Judicial Member

पूछांकन सं. ओ/न्या..... जबलपुर. दि.....
पहिलियि अंक. No. -
SA
(1) राधिवा, उच्च व्यापार व विनियोग विभाग, जबलपुर
(2) आवेदक श्री/श्रीमती/पु. के काउंसल
(3) प्रत्ययी श्री/श्रीमती/पु. के काउंसल
(4) व्यापाल, कोपा., जबलपुर न्यायालय
सूचना एवं आकर्षक कार्यवाही हेतु 
उप राजस्वार

CS Rayput - Ad
H B Bhuvanava - Ad

Issued
on 5.8.03
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